

(d) the facts thereof and action taken/proposed to be taken to stop immediately such illegal share transfers belonging to foreign companies having bases in India?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). M/s. Peico Electronics and Electricals Limited was granted an industrial licence in February, 1980 (for substantial expansion) for the manufacture of specialised tools.

(c) No, Sir.

(d) Question does not arise.

Loans given by Bank of India for setting up of Joint Venture Project in Indonesia

2702. SHRI A. Z. AZMI: Will the Minister of COMMERCE be pleased to state:

(a) whether further representations have since been received by Government from various quarters on the question of grant of permission given to ASC Engineers and Allied Industries Limited, Calcutta for setting up joint venture project in Indonesia and loans given by the Bank of India abroad;

(b) if so, the facts thereof;

(c) whether any question of law is involved in it;

(d) whether the same has been referred to the legal experts for opinion; and

(e) the steps thereof and action being proposed to be taken against the Company for obtaining the permission on misrepresentation of facts?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) In September, 1980, a representation was received by the Ministry on the question of grant of permission to M/s. ASC Engineers and Allied Industries

Limited, Calcutta for setting up a joint venture project in Indonesia, and also the loans received by M/s. ASC Engineers and Allied Industries Ltd., Calcutta from Bank of India.

(b) to (e). With regard to the permission given by this Ministry to ASC Engineers and Allied Industries Limited Calcutta for setting up a joint venture project in Indonesia, the matter has already been examined in great detail in this Ministry. The resultant enquiries revealed that the letter of approval given to ASC Engineers and Allied Industries Ltd., Calcutta for setting up a joint venture company in Indonesia, was in accordance with the Government guidelines issued on the subject. As for the loan given by Bank of India to ASC Engineers and Allied Industries Ltd., Calcutta, this Ministry has no information, as the matter is entirely between the Bank of India and the borrowing party, which is of a confidential nature. A reply to this effect has already been given to the latest representation received on this subject.

पारे के निक्षेप पाया जाना

2703. श्री आचार्य भगवान देव :

श्री राजेश कुमार सिंह :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत अगस्त में उत्तर बम्बई के थाणे जिले में विरार के पास अनोला फोर्ट के समीप पारे के निक्षेप पाए गए हैं ;

(ख) यदि हां, तो अनुमानित निक्षेप क्या हैं; और

(ग) देश में इस्तेमाल के लिए इस पारे को निकालने में कितना समय लगेगा ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणव मुखर्जी) : (क) बम्बई के समीप अनोला फोर्ट द्वीप के पास 1.5 मीटर